



MEGHALAYA LEGISLATIVE ASSEMBLY

MAHATMA GANDHI ROAD
SHILLONG - 793001

www.megassembly.gov.in

LIST OF BUSINESS

**Budget Session
Friday March 8, 2019.**

GOVERNMENT BUSINESS

1. National Anthem.
2. Address by the Governor under Article 176 of the Constitution of India.
3. The Speaker to announce the Report of the Business Advisory Committee under Rule 230.
4. Shri PRESTONE TYNSONG, Deputy Chief Minister in-charge Parliamentary Affairs to move :-

“That this House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the Current Session”.
5. The Speaker to announce the name of Members nominated by him to the Panel of Chairmen under Rule 9 (1).
6. Shri CONRAD K. SANGMA, Chief Minister in-charge Corporation to lay the Meghalaya State Warehousing Corporation Annual Report & Account for the year 2016-17.

7. Shri BRENING A. SANGMA, MLA & Chairman, Public Undertakings Committee to lay the Ninth Report of the Committee on Public Undertakings on the Report of the Comptroller and Auditor General of India for the year ending 31st March, 2013 and 31st March, 2016 pertaining to Commerce and Industries Department, Meghalaya Industrial Development Corporation Limited.
8. Shri CONRAD K. SANGMA, Chief Minister in-charge Finance to present the Supplementary Demands for Grants and Supplementary Appropriation for 2018-19.
9. (a) Shri CONRAD K. SANGMA, Chief Minister in-charge Political to beg leave to introduce The Meghalaya Lokayukta (Amendment) Bill, 2019.
(b) If leave be granted to introduce the Bill.
10. Obituary References.

Shillong :
The 7th March, 2019.



Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.